

The Bank has reported that the rent paid by the Bank works out to Rs. 5.73 per sq.ft. whereas the prevailing rates are much higher.

The premises could not be utilised for housing Bank's Clearing Cell due to certain shortcomings/problems like parking/traffic congestion. These are now being used by the Bank for other purposes.

Inter-State Child Trade

8448. SHRIMATI USHA CHOUDHARI : Will the Minister of WELFARE be pleased to state:

(a) whether Government are aware of the inter-state child trade run by several institutions in the country; and

(b) if so, the steps proposed to check it?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO): (a) No such information is available.

(b) Does not arise.

Equipment Leasing Business by CBI and UTI

8449. SHRI PRATAPRAO B. BHOSALE: Will the Minister of FINANCE be pleased to state:

(a) whether Central Bank of India and Unit Trust of India have agreed to undertake equipment leasing business;

(b) if so details thereof;

(c) the capital authorised to them with share of each; and

(d) the fields of work proposed to be covered by this joint organisation of Public Sector Undertakings?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BRAHMA DUTT) : (a) Yes, Sir.

(b) and (c). Share capital initially will be Rs. 3 crores to be subscribed by Central Bank of India 51% Unit Trust of India 30% Housing Development Finance Corporation 19%.

(d) The leasing company will provide lease finance for plant and machinery required in infrastructural facilities such as pollution control, effluent treatment, water supply and treatment, energy savings devices, construction material handling, etc.

Implementation of Projects in Orissa

8450. SHRIBRAJAMOHANMOHANTY: Will the Minister of PROGRAMME IMPLEMENTATION be pleased to state:

(a) the various Central Projects in Orissa for which allocation of funds was made during Sixth Plan;

(b) whether the entire funds were utilised;

(c) if not, the reasons therefor;

(d) whether any assessment has been made about the escalation in the cost of on-going projects; and

(e) if so, the details thereof?

THE MINISTER FOR PROGRAMME IMPLEMENTATION (SHRI A.B.A. GHANI KHAN CHOUDHURY) : (a) to (e). The information is being collected and will be placed on the table of the House.

Excise Duty on Machine-Made Matches

8451. SHRI S.G. GHOLAP: Will the Minister of FINANCE be pleased to state:

(a) the number of mechanised and cottage match factories in the country;

(b) whether any representations have been received about the levy of high excise duty on machine-made matches, and if so, details thereof;